

**GOVERNMENT OF INDIA  
AGRICULTURE  
LOK SABHA**

UNSTARRED QUESTION NO:3983  
ANSWERED ON:18.12.2012  
FUNDS FOR SAVING-CUM-RELIEF SCHEME  
Bhaiya Shri Shivraj

**Will the Minister of AGRICULTURE be pleased to state:**

(a) whether the Union Government has received proposals from Madhya Pradesh for sanctioning of Rs. 75.26 lakhs and further amount of Rs. 6.09 lakhs under the Centrally Sponsored Scheme of Saving-cum-Relief for fishermen and Rs. 96.09 lakhs have been sanctioned and the remaining amount of Rs. 35.26 lakhs is awaited against the said proposals; and

(b) if so, the time by which the balance amount is likely to be sanctioned and released?

**Answer**

THE MINISTER OF STATE FOR AGRICULTURE AND FOOD PROCESSING INDUSTRIES (DR.CHARAN DAS MAHANT)

(a)& (b): Yes, Madam. An amount of ` 40 lakh has been released during 2012-13 as first installment to the Government of Madhya Pradesh and ` 6.09 lakh, which was unspent balance of the amount released during 2011-12 has been revalidated. The balance amount is released only after the previously released funds are utilized and its Utilisation Certificate (UC) and satisfactory progress report is furnished.